

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-27/2005/3283/A

From :- Smti. Pronita Morang,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Bablu Sutradhar,
District & Sessions Judge,
Dhubri.

Dated Guwahati the 23rd May, 2025.

Sub: **Station leave.**

Ref:- Your letter No. DJ.XII-2/2025/3416/E dtd. 17.05.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, from the morning of 23.05.2025 till the morning of 26.05.2025.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-27/2005/3284 /A dated , 23-05-2025

Copy to :

✓ The Project Manager, Gauhati High Court.

@
23.05.25

JT. REGISTRAR (VIGILANCE)